

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/2017(CHE)2023
PETITION NUMBER : CP(IB)/608/CHE/2017
**NAME OF THE PETITIONER : CA V Venkata Sivakumar, (Liquidator)
(M/s. Rathna Stores Pvt Ltd)**
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 35(n) of IBC, 2016

ORDER

Ld. Counsel Mr.AG.Sathyanarayanaa appears for the Applicant/Liquidator.

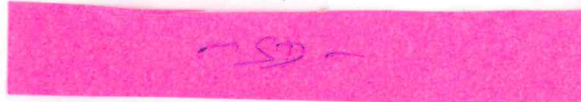
This application has been filed to take on record the 20th Progress Report for the quarter ended 30th September 2023.

The said report is taken on record subject to all just exceptions.

Accordingly, IA(IBC)/2017(CHE)2023 is **disposed of**.


**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

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**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**